## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

### LOK SABHA UNSTARRED QUESTION NO. 1279

# TO BE ANSWERED ON <u>MONDAY 10<sup>th</sup> FEBRUARY, 2020</u> MAGHA 21, 1941 [SAKA]

### **Smuggling of Tortoise**

#### 1279. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of FINANCE be pleased to state:

(a) whether the smuggling of tortoise is taking place in different parts of the country;

(b) if so, whether the Government proposes to take any special measure to prevent it; and

(c) if so, the measures taken and the time by which it will be curbed and if not, the reasons therefor?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE] (SHRI ANURAG SINGH THAKUR)

(a) Yes Sir. The details of the cases of smuggling of tortoise are as under :-

Year	2017-18	2018-19
No. of Cases	6	18

(b & c) India is a signatory to Convention on International Trade in Endangered Species (CITES) which is a worldwide prohibitive mechanism. Accordingly, Custom field formations and Intelligence agencies take appropriate action under Customs Act, 1962and allied Acts such as Wild Life Protection Act, 1972 to prevent such smuggling.